

DIVISION BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/200(KB)2023
IA(COMPANIES.ACT)/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	PAWAN SINGHAL VS GIR MOVERS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Debmalya Ganguli, Adv.] For the Respondent
Mr. Soumalya Ganguli, Adv.]
Ms. Sudarshana Dutta, Adv.]
Mr. Ashwani Kumar, Adv.]

ORDER

1. Ld. Counsel for the Respondent present.
2. Matter stands adjourned to **09.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**